

on such goods on importation into the United Kingdom when consigned from any part of the British Empire and the rates upon similar goods the growth, produce or manufacture of any foreign country shall not be less than the rates set out in that schedule."

#### CENSUS WORK IN INDIA

540. SHRI THILLAI VILLALAN : Will the Minister of HOME AFFAIRS/ ^T \*Ht be pleased to state :

- (a) whether the census work in the country has since been completed ; and
- (b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/

(SHRI F. H. MOHSIN) : (a) and (b) Census operations can be broadly divided into two stages. The first stage of enumeration was completed by 3rd April, 1971. The second stage relates to the processing of the data, its tabulation and preparation of analytical reports. About 106 regional tabulation offices have been set up in different parts of the country. The provisional population totals have already been published. Other results will be published as and when the relevant data are processed. There will be 30 sets of Census volumes one for All India and one for each State and Union Territory. The General Census Reports are expected to be ready by about 1973.

#### INFLUENCE OF FOREIGN MONEY ON CERTAIN NEWSPAPERS

541. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS/गृह मंत्री be pleased to refer to the reply to the Unstarred Question No. 229 given in the Rajya Sabha on the 2nd April, 1971 and state :

- (a) whether Government have since taken any steps to bring in legislation to curb the influence of foreign money on certain newspaper ; and
- (b) if not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ गृह मन्त्रालय में राज्य मन्त्री (SHRI K. C. PANT) : (a) and (b) Tentative legislative

proposals have already been formulated for imposing suitable restrictions on the receipt of funds from foreign organisations, agencies or individuals, other than in the course of ordinary and bonafide business transactions. The principles underlying the proposed legislation will be discussed with the leaders of the opposition parties as early as possible.

#### IMPORT OF COTTON

542. SHRI M. K. MOHTA : Will the Minister of FOREIGN TRADE/ विदेश व्यापार मंत्री be pleased to state :

- (a) the quantity of foreign cotton arrived in India since 1st September, 1970 ;
- (b) the quantity under shipment or on the high seas ;
- (c) the quantity for which pucca authorisation have been issued for import ; and
- (d) the details of the programme of cotton import up to 31st August, 1971 ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

(SHRI A. C. GEORGE) : (a) Approximately 4.1 lakh bales.

- (b) Approximately 4.53 lakh bales.
- (c) 10.0 lakh bales.

(d) As at present import programme covers 10.55 lakh bales of cotton. Proposals further imports are under consideration.

#### KIDNAPPINGS OF CHILDREN IN THE CAPITAL

543. SHRI M. K. MOHTA :  
SHRI JAGDISH PRASAD  
MATHUR: DR. B. N.  
ANTANI : SHRI K.  
SUNDARAM :

Will the Minister of HOME AFFAIRS/ गृह मंत्री be pleased to state :

(a) whether it is a fact that kidnapping of children particularly of girls in the capital has recently been on the increase ;

(b) if so, the number of children (with age-group) reported to have been kidnapped during the last two years ; and

(c) the number of children who were recovered and the steps taken by the Central Government to check the increased number of kidnappings of children ?